

National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 64/ALD/2017
CA No.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.03.2018

NAME OF THE COMPANY: Vahanasi Auto Sales

SECTION OF THE COMPANIES ACT/I & B CODE: 10 IBC

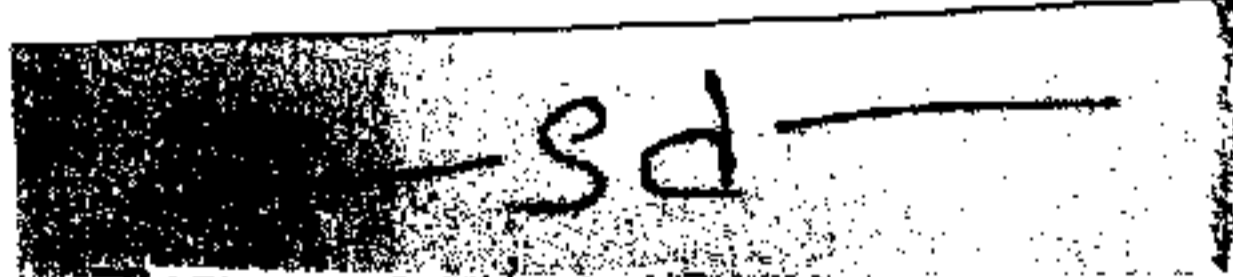
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	MR. ANURAG KHANNA	SR. ADV.	} Corp. Applicant	Sujans Adv. An
2.	MS. GUNJAN JADWANI	ADV.		
3.	MR. KRISHNA AGRAWAL	ADV.	TMFL & TMZ	
4.	MR. NISHANT MEHROTRA	ADV.	Tata Capital	
5.	MR. R.P. AGARWAL	ADV.	TMFL	
6.	MR. ANIL KUMAR JAISWAL	ADV.	P.N.B	

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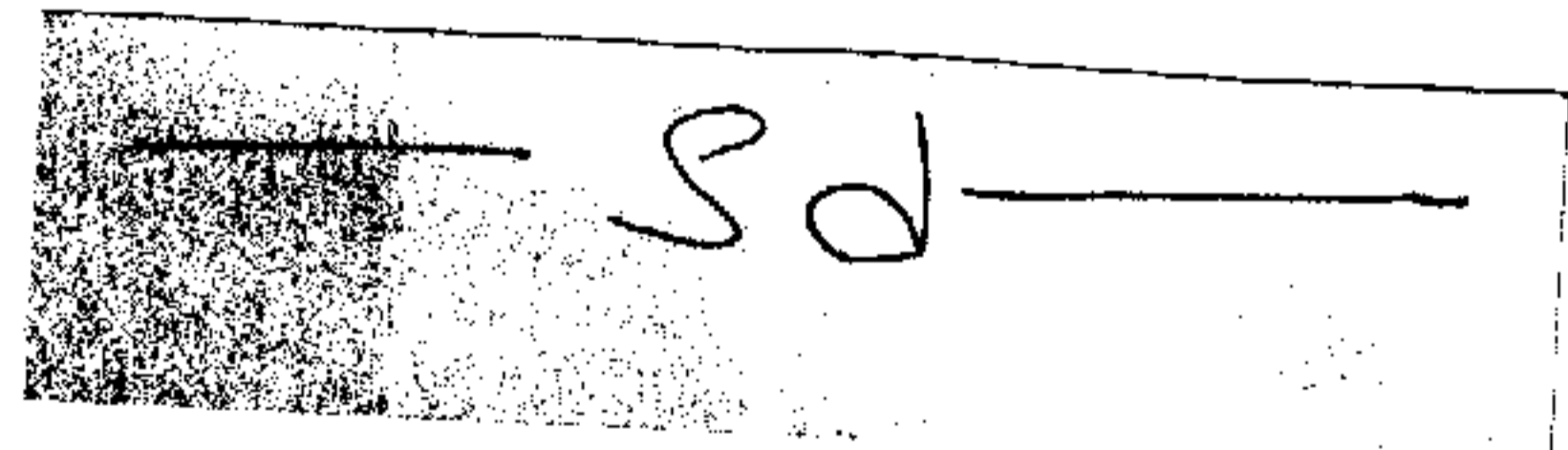
Sh. Anurag Khanna, Advocate along with Ms Gunjan Jadwani, Advocate for the Corporate Applicant. Sh. R.P. Agarwal, Advocate along with Sh. Krishna Agrawal, Advocate for TMFL, Sh. Nishant Mehrotra, Advocate for Tata Capital and Sh. Anil Kumar Jaiswal, Advocate for Punjab National Bank is present.

Heard. Reserved for order.

Dated: 26.03.2018



(Saroj Rajware)
Member (Technical)



(V.P. Singh)
Member (Judicial)

Typed by:
Kavya Prakash Srivastava
(Stenographer)